

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.07.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	Amresh Shukla –IRP S.M. Tripathi Natasha Dhruvan Shah-R1 Pramod Kumar Upadhaya-R2

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar